

No. J-11014/9/2024-Judicial/E. 124944
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 12th May, 2026

ORDER

In supersession of earlier order of this Department Order No. J-11014/9/2024- Judicial dated 19.08.2024, the President is pleased to engage **Shri Thenepalli Niranjana**, Central Government Counsel as Deputy Solicitor General of India for the High Court of Andhra Pradesh at Amravati, as shown below, for a period of three years with effect from the date of this order or until further orders in this regard, whichever is earlier:

HIGH COURT OF ANDHRA PRADESH AT AMRAVATI
DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate	Contact Details	Enrolment No.
Shri Thenepalli Niranjana	S/o T. Gurappa, Opp. NRI by pass bridge 2 nd floor, Royal Magic Apartments Satram road Mangalagiri 522503 Mob: 9948189009 Email: advocate_niranjana@rediffmail.com	AP/1330/2001

2. The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Further on to the above engagement, Name of Shri Thenepalli Niranjana, Central Government counsel stands deleted from the order 11017/27/2025-Judicial dated 10.12.2025.

4. Hindi version of this order will follow.

Digitally signed by
Manindra Choudhary
Date: 12-05-2026
17:35:29

(Manindra Choudhary)
Assistant Legal Adviser

Copy (through email) to: -

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ AS/JS & LA in the main secretariat of Department of Legal.
3. Shri Challa Dhananjaya, ASGI, High Court of Andhra Pradesh.
4. The Registrar, High Court of Andhra Pradesh.
5. Shri Thenepalli Niranjana, Dy. SGI as mentioned with request to provide Bank Account details for retainership fee.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. the date of this order.
8. LIMBS team for information and necessary action.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial

Section' in the link 'List of empanelled Advocates' for the information of all concerned.

10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

**NIRANJAN
PRASAD**

Digitally signed by NIRANJAN
PRASAD
Date: 2026.05.12 18:14:29 +05'30'

(Niranjan Prasad)
Section Officer (Judicial)
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